

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 109
IA No. 333/JPR/2024
CP No. (IB)- 61/94(1)/JPR/2021
Under Section 94(1) of IBC, 2016

In the matter of:

Vishakha Agarwal

...Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant	: Anubha Singh, Adv.
For the RP	: Nitesh Shrivastava, Adv. Pratibha Khandelwal, RP

ORDER

List the matter along with all pending IAs on 29.07.2024.

Sd—

(Rajeev Mehrotra)
Technical Member

Sd—

(Deep Chandra Joshi)
Judicial Member

July 03, 2024